

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00462/2020**

**DATED THIS THE 20<sup>TH</sup> DAY OF OCTOBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

1. CSIR-NAL Group II Technical  
Staff Service Association,  
Represented by its General Secretary,  
Shri K. Subramanian, S/o A. Kandasamy,  
Aged 59 years, Working as Sr. Technician (3),  
Propulsion Division, CSIR-NAL,  
NWTC, Belur, Bengaluru 560 037,  
Residing at No. C-13,  
NAL Staff Quarters, Kodihalli,  
Bengaluru 560 017

2. S. Maria Arockiam,  
S/o V. Santiago,  
Aged 59 years, working as  
Technician Group II (4),  
Propulsion Division, CSIR-NAL,  
NWTC, Belur, Bengaluru 560 037,  
Residing at No. 56/1, 5<sup>th</sup> Main,  
Chamundeshwari Layout,  
Doddabommasandra,  
Vidyaranyapuram,  
Bengaluru 560 097

....Applicants

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India,  
By Secretary,  
Ministry of Science and Technology,  
Technology Bhavan,  
New Mehrauli Road,  
New Delhi 110 001

2. The Director General,  
Council of Scientific and Industrial Research,

No. 2, Anusandhan Bhavan,  
Rafi Marg, New Delhi 110 001

3. The Director,  
CSIR-National Aerospace Laboratories,  
Belur, Bengaluru 560 037

.....Respondents

**ORDER (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Learned counsel for the applicant states that he wishes to withdraw the present Original Application with liberty to file separate Original Applications on behalf of the applicants herein.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/

**Annexures referred to by the applicant in OA No. 170/00462/2020**

Annexure A1	Copy of the OM dated 27.01.2020
Annexure A2	Copy of the OM dated 21.02.2011
Annexure A3	Copy of the OM dated 22.10.2008
Annexure A4	Copy of the circular dated 18.01.2005
Annexure A5	Copy of the OM dated 13.11.2009
Annexure A6	Copy of the order dated 20.01.2015 in OA No. 889/2015
Annexure A7	Copy of the order dated 25.04.2017 in WP No. 34120 & 34121/2015
Annexure A8	Copy of the order dated 04.07.2019 in SLP No. 20493/2019
Annexure A9	Copy of the order dated 26.07.2019
Annexure A10	Copy of the 1 <sup>st</sup> applicant's representation dated 09.08.2020
Annexure A11	Copy of the 2 <sup>nd</sup> applicant's representation dated 09.08.2020
Annexure A12	Copy of the representation dated 28.08.2020

\*\*\*\*\*